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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.07.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – II on 24.07.2025 & 25.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1574 of 2024  Part Heard	Asset Monitoring Committee of Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) Through State Bank of India Vs. Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) & Anr.	24.07.2025	22.08.2025
2.	Comp. App. (AT) (Ins) No. 1549 of 2024	With State Bank of India Vs. Revent Metalcast Ltd.	24.07.2025	22.08.2025
3.	Comp. App. (AT) (Ins) No. 184 of 2021 Part Heard	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd.	24.07.2025	25.08.2025

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4.	Comp. App. (AT) (Ins) No. 207 of 2021 Part Heard	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr.	24.07.2025	25.08.2025
		With		
5.	Comp. App. (AT) (Ins) No. 226 of 2021 Part Heard	Prakash Asphalting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	24.07.2025	25.08.2025
6.	Comp. App. (AT) No. 187 of 2023 & I.A. No. 3350 of 2024 Part Heard	Roop Ultrasonix Ltd. & Ors. Vs. Telsonic Holding AG	24.07.2025	27.08.2025
		With		
7.	Comp. App. (AT) No. 7 of 2025 Part Heard	Roop Ultrasonix Ltd. & Ors. Vs. Telsonic Holding AG	24.07.2025	27.08.2025
8.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 Part Heard	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	25.07.2025	28.08.2025
9.	Comp. App. (AT) (Ins) No. 537 of 2023 Part Heard	Jagson Colorchem Ltd. Vs. Jayapushpam Investments and Trading Pvt. Ltd.	25.07.2025	29.08.2025
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10	. Comp. App. (AT)	B.G Petrochemicals Pvt. Ltd.	25.07.2025	03.09.2025	
	(Ins) No. 675 of	Vs.			
	2023	Kaiser Industries Ltd.			
	Part Heard				

By order of Hon'ble Chairperson -Sd/-Registrar